<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 241 OF 2016 & IA NO. 361 OF 2016

Dated: 7th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

Adani Power Maharashtra Ltd. Vs.		Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors.		Respondent(s)
Counsel for the Appellant(s) :	Mr. Sanjay Sen, Sr. Adv. Ms. Poonam Verma Ms. Nishtha Kumar	
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadhan Ms. Anchal Arora for R.1	
	Ms. Deepa Chawan Mr. Kiran Gandhi Ms. Ramani Taneja for R.2	
	Mr. Ranjitha Ramachandran Ms. Anushree Bardhan Mr. Pulkit Agarwal for R.3	

<u>ORDER</u>

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on 02.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

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